

Email

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

NO.HC.VII-42/1996(Pt.)/1827/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri V.K.Chandak,
District and Sessions Judge,
Barpeta, Assam.

Dated Guwahati the 5th April, 2019.

Sub: **Station leave permission.**

Ref:- Your letter No.DJB/1406(E)/18 dtd 03.04.2019

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission w.e.f the late afternoon of 03.04.2019 till the morning of 04.04.2019, as prayed for.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-42/1996(Pt.)/1828/A, dated 05.04.19

Copy to:

1. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Rolan